# 12 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 8.1.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                         |
|----------------------------------|-------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB)No.02/7/HDB/2017 |
| NAME OF THE COMPANY              | Khaitan Electricals Ltd |
| NAME OF THE PETITIONER(S)        | Seasite Finance Ltd     |
| NAME OF THE RESPONDENT(S)        | Khaitan Electricals Ltd |
| UNDER SECTION                    | 7 of IBC                |

#### Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                    | Signature |
|------------------------|-------------|---|-----------|
| P. RAMESH BABU         | Advete      | PALUTLA 2001 0 YAHOO. CUTY<br>96400 12999 | Menz      |
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#### Counsel for Respondent(s):

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### ORDER

Heard Mr. P. Ramesh Babu, learned counsel for the Petitioner; Mr. KA. Chandra Sekhar, IRP and Mr. V.K. Sajith, learned counsel for Indian Bank.

Post the case on 10.01.2018.

**MEMBER (Tech)** 

**MEMBER (Judl)** 

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